

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

CONTEMPT PETITION NO.170/00065/2017

IN

ORIGINAL APPLICATION NOS.170/00600-609/2014

DATED THIS THE 16TH DAY OF JANUARY, 2018

HON'BLE DR. K.B. SURESH, MEMBER (J)

HON'BLE SHRI PK.PRADHAN, MEMBER(A)

1.Narayanappa,
Aged about 39 years,
S/o Late Narayanappa,
working as PostMan,
Kengeri,
Bangalore 560060.
Residing at;
H.No.35, Hosabyrohali,
Sulekere PO.
Kengeri,
Bangalore 560060.

....Applicant No.1 in
OA.600-609/2014

2.N.Vasanthkumar,
Aged about 46 years,
S/o Late Nanjundappa,
working as Postal Assistant,
Bommanahalli P.O.
Bangalore 560099.

.....Applicant No.5 in
OA.600-609/2014

(By Advocate Shri P.Kamalesan)

vs.

1.Sri Charleslobo,
Chief Postmaster General,
Karnataka Circle,
Bangalore 560001

2.Smt. Thara,
Senior Superintendent of Post Offices,
Bangalore South Division,
Bangalore 560041.

.....Respondents

(By Shri MV.Rao ... Sr. Panel Counsel)

O R D E R (ORAL)

HON'BLE DR. K.B. SURESH, MEMBER(J)

Heard. Order dated 20.7.2015 in OA.NOs.600-609/2014 is complied with. Therefore, Contempt Petition is dismissed. Notices are discharged. No order as to costs.

(PK.PRADHAN)
MEMBER (A)

(DR. K.B. SURESH)
MEMBER (J)

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Annexures referred to by the petitioner in CP/170/00065/2017

Annexure C-1: Certified copy Final order in OA.No170/00600-609/2014 dated 20.7.2015 passed by CAT, Bangalore Bench.

Annexure C-2: Certified copy of order dated 25.8.2016 in Writ Petition No.32846-32855/2016

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